

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.02.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 691 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors. With	Pratap Venugopal	P D Vincent-R1 Harshad V. Hameed-R2
2.	Comp. App. (AT) (Ins) No. 692 of 2020	Securities and Exchange Board of India Vs. Kerala Housing Finance Ltd. (KHFL) & Ors.	Pratap Venugopal	P.D. Vincent-RP Harshad V. Hameed-R2
3.	Comp. App. (AT) (Ins) No. 766 of 2020	Metal Gems Vs. Saranya forgings & Engineers India Pvt. Ltd.	Harsh Surana	
4.	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	MohitMudgal	Wamika Trehan-R1 Jagdish Kumar-R2
5.	Comp. App. (AT) (Ins) No. 1137 of 2020	Gay Printers Vs. Pawan Buildwell Pvt. Ltd.	Sinha Shrey Nikhilesh	Piyush Singh
6.	Contempt Case (AT) No. 07 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Tata Motors Finance Ltd. Vs. Vishal Gupta With	Amarjit Singh Bedi	Akshay Ringe
7.	Contempt Case (AT) No. 22 of 2020 in Comp. App. (AT) (Ins) No. 1016 of 2019	Akashganga Infraventures India Ltd. Vs. Vishal Gupta & Ors.	Rajiv Malik	Akshay Ringe

For Hearing

8.	Comp. App. (AT) No. 293 of 2019	Brillio Technologies Pvt. Ltd. Vs. Registrar of Companies & Anr.	Aaryan Sharma	P S Singh-R1 & R 2
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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar